GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1833
ANSWERED ON:10.08.2011
SARVA SHIKSHA ABHIYAN BUDGET
Jardosh Smt. Darshana Vikram;Naranbhai Shri Kachhadia;Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Sarva Shiksha Abhiyan (SSA) norms provide for not more than 30% of SSA budget to be spent on civil construction;
- (b) if so, whether the Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates at least one room for every teacher and additional room to be used as office room /store in each school; and
- (c) if so, the manner in which the Government proposes to ensure that the provision of RTE Act with respect to school rooms are complied with in case of those States whose requirement of school rooms is large and cannot be met within stipulated time limit due to inadequate SSA Budget?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) The SSA norms provide that funds on civil works shall not exceed the ceiling of 33% of the entire project cost. This ceiling does not include the expenditure on maintenance and repair of buildings. The norms further provide that provisions for civil works in a year can be considered upto 50% of the District Annual Plan Outlay, subject to the provision that during overall SSA project period, civil works outlay shall be restricted to 33% of the project cost.
- (b) The Right to Education (RTE) Act provides for at least one room for every teacher and additional room to be used as office room/store in each school.
- (c) States are being encouraged to augment their engineering and supervisory staff in order to make optimum use of the funds available under SSA to meet the RTE requirements.